RAJYA SABHA [25 August, 2000]

Charge-sheeting of KVS officers

3525. SHRI GAYA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whettier it is a fact that a host of Group A officers of Kendriya Vidyalaya Sangathan have been charge-sheeted for different kinds of alleged misconduct:
 - (b) if so, the details thereof;
 - (c) whether they have been placed under suspension; and
 - (d) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (MURLI MANOHAR JOSHI): (a) Yes, Sir.

39 Group 'A Officers have been charge-sheeted for major penal" and 04 Group 'A Officer have been charge-sheeted for minor penalties.

and (d) 05 Group 'A Officers have been placed under suspension's per rule it is not necessary to place all the charge-sheeted employees under suspension. Only such officers against whom allegations of serious nature reported are placed under suspension.

Agitation of Rashtriya Vidyalaya Adhyapak Sangh (J)

3526. SHRI ABDUL GAIYUR QURESHI: SHRI K. RAHMAN KHAN: SHRI BRATIN SENGUPTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Rashtriya Kendriya Vidyalaya Adhyapak Sangh (J) has announced their decision to launch agitation from 8th September, 2000 all over India:
 - (b) if so the details of their demands;
 - (c) what is the stand of Government on each of these demands; and
- (d) whether any bilateral talks are contemplated to ensure acrossthe-table solution?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

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and (c) A statement is annexed. (See below).

The Staff Council under the Scheme of the JCM of the Sangathan is meeting on the 29th August, 2000. The representatives of the Association these demands in the said meeting.

Statement

	Statement	
SI. Demands of the No. Association	Present Status	
1. Stoppage of	No employee of the Sangathan has been	
victimisation of office bearers and activists of RKVAS(J)	punished for taking part in the association activities during the last 5 years. There is, therefore, no truth in the averment made by the association.	
	Pay Scales recommended by the Fifth Pay	
2. Revision of pay scales of Primary Teachers of Kendriya Vidyalayas	Commission and accepted by the Government have already been implemented for the employees of the Kendriya Vidyalaya Sangathan. Nevertheless the issue relating to the upward	
3. Reduction of school timmings for Primary teachers/children as per decision of 1981-82.	revision of pay scale of Primary Teachers was discussed in the National Anomaly Committee held on 25th August, 1999 and in this meeting a disagreement was recorded. The matter has to be referred to an Arbitrator to be appointed as per agreed settlement for consideration of the issue. Government will consider and take a decision on the recommendations of the Arbitrator.	
	The Sangathan received several representations from various quarters including parents of children of primary classes and teachers of Kendriya Vidyalayas that working hours for primary classes were excessive. The matter was examined by a	

SI.	Demands of the	Present Status
No.	Association	

Committee constituted by the Government of India. As per its recommendations, the Sangathan decided that w.e.f. 1.5.1982, the total number of periods for the primary sections would be 8 including one period of Yoga and the duration would be reduced from 6 hours 20 minutes to 5 hours and 35 minutes for primary classes and 6 hours 45 minutes for middle and secondary classes including 35 minutes for yoga from 7 hours.

However, this arrangement was not found satisfactory because of the administrative difficulties and also keeping in view the safety of the children of primary classes. Hence, the Academic Advisory Committee in its 17th meeting held on 24.4.2000 recommended that the school timmings of Kendriya Vidyalayas should be made uniform at 6 hours 10 minutes for all classes. This has been implemented w.e.f. 1.7.2000.

 Representation of employees' associations on Kendriya Vidyalaya Sangathan and its Board of Governors. As of now, there is no provision in the Rules of the Sangathan providing for such representation. Teachers Associations were given an opportunity Co suggest a common representative for nomination on the General Body of the Sangathan but the associations failed to nominate a common candidate. Further there are other ways in which employees would have opportunity to ventilate their grievances to the Sangathan and as such, no need is felt to have representatives of the employees

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SI. No.	Demands of the Association	Present Status
		associations on the Board of Governors of the Sangathan.
5.	Implementation of Mahajan Committee Report.	The report of the Baldev Mahajan Committee, constituted to consider the issues arising out of the decision to freeze the number of section and the size of individual Vidyalayas in the context of the overall budgetary resources of the KVS, was placed before the Board of Governors.

SC/ST Students in the Human Settlement Management Institute

3527. SHRI GANDHI AZAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1483, given in the Rajya Sabha on the 4th August, 2000 and state:

- (a) the total year-wise number of students admitted in different faculties/disciplines in the Human Settlement Management Institute in all levels of courses, during the last five years; and
 - (b) the number of students from SC/ST communities among them?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) All India Council for Technical Education (AICTE), the statutory body for according approval for setting up of technical institutions in the country, has not approved any institute by the name of Human Settlement Management Institute.

SC/ST students in the Institutes of Information Technology and Computer Sciences

3528. SHRIMATI BIMBA RAIKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1488, given in the Rajya Sabha on 4th August, 2000 and state:

(a) the -total year-wise number of seats offered in different faculties/ disciplines in all the courses in the Institutes of Information Technology and